प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

June 23, 2008

Certificate of Registration of Narayana Capitals Limited Cancelled

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001

The Reserve Bank of India has on March 18, 2008 cancelled the certificate of registration granted to Narayana Capitals Limited, having its registered office at 8-3-677/15, S.K.D. Nagar, Srinagar Colony, Hyderabad-500073 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, Narayana Capitals Limited, cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

G. Raghuraj Deputy General Manager

Press Release :2007-2008/1639